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Shri Raj Bahadur: I think all propegals for nationalisation of road transport, first, have got to be discussed with and receive the assent of the Planning Commission. They are discussed there in consultation with the Ministry of Finance. In the Planning Commission such proposals for nationalisation are taken up if any assistance is sought for from the Centre in this behalf.

Shri Tangamani: In addition to the Punjab Government, may I know whether any State Governments have sent proposals for suitably amending this Act?

Shri Raj Bahadur: For nationalisation?

Shri Tangamani: Yes.

Shri Raj Bahadur: The question does not pertain to nationalisation. The question pertains to the setting up of Road Transport Corporations which in a way involve nationalisation. We have three States, Bihar, Punjab and Rajasthan, from which proposals in this respect are under consideration.

## Civil Airport at Delhi

\*1479. Shri Ram Krishan; Shri D. C. Sharma: Shri Bhakt Darshan; Shri Rameshwar Tantia; Sardar Iqbai Singh: Shri P. C. Borooah:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1717 on the 17th April 1958 and state:

- (a) at what stage is the proposal of establishing a civil airport at Delhi;
- (b) whether it is a fact that the
  - (c) if so, the reasons thereof;

proposal has been abandoned;

(d) whether some equipment had already been purchased for installation at the proposed airport; and (e) if so, the total amount of the equipment purchased?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). No decision has yet been reached on the question of establishing a separate International Civil Airport for Delhi, but Palam will continue in joint use by the Civil Aviation Department and the I.A.F. for the present.

- (d) No, Sir.
- (e) Does not arise.

Shri Ram Krishan: May I know whether it is a fact that a decision was taken to construct a civil airport in Delhi? May I know why this decision has been postponed now?

Shri Mohiuddin: No such decision was taken.

भी भक्त बद्दांन : कुछ दिनों पहले स्वय शासन ने यह स्वीकार किया था कि चूंकि विलिगडन ऐयरपोर्ट ग्राबादी कं बीच में स्थित है इसलिये उसको वहा से हटा कर किसी खुले मैदान में ले जाया जाये, मै जानना चाहता हूं कि इस निर्णय को कार्यान्वित करने में इतनी देरी क्यों हो रही है ?

Shri Mohiuddin: It is a fact that the Willingdon Airport has been surrounded by houses. For the time being it is used only for small aircrafts like Dakotas. Bigger aircrafts use the Palam Airport. The question of a permanent civilian airport is under consideration. I hope it will be decided soon.

Shri Harish Chandra Mathur: Is it not a fact that this dual control has retarded the development of the Port?

Shri Mohiuddin: As far as the construction of buildings and housing for the employees are concerned, it has retarded. But, as far as other developments of facilities for the use of aviation are concerned, there is no difference.

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Bhri P. C. Berooah: Is it a fact that the runway at Palam is not long enough for modern jet aircrafts and from the defence point of view, it is not suitable to have the civil airport at Palam?

Shri Mohtuddin: The runway at Palam is not sufficiently long to receive Boeings. The question of extending the runway or constructing a new runway to receive Boeings in 1960 is also under active consideration of the Government.

Shri Harish Chandra Mathur: How are developmental expenditure shared by the two Ministries?

The Minister of Transport and Communications (Shri S. K. Patil): The expenditure is not shared just now. We have been incurring the expenditure so far as the operational side of it is concerned. The question whether ultimately we shall go or they will go to another place is, as my hon. colleague said, under very active consideration.

Shri Shree Narayan Das: Which are the sites under consideration for the location of this airport?

Shri Mohiuddin: There are more than one sites.

श्री भक्त दर्शन : अभी माननीय मंत्री जी ने यह स्वीकार किया कि कुछ दिनों से इस पर विचार किया जा रहा है। मैं ने जो पहले प्रश्न पूछा था उसी को दहराना चाहता हं कि वह कौन सी खास ग्रडचने है जिनकी वजह में निर्णय करने में इतनी देरी हो। रही **8** 3

भी स० का० पाटिल : दूसरी जगह ष्टेयरपोर्ट स्थापित करने में करीब १० करोड़ इपये का खर्च भाता है जो कि एक काफी बड़ी रकम है भौर जब तक हमारे पास काफी पैसा न हो, कोई भी चीज चाहे वह कितनी ही श्रावश्यक क्यों न हो, वह चीज रूक जायेगी।

## Master Plan for Flood Control in Panish

Oral Answers

Shri Ram Krishan: Shri D. C. Sharma:\*

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 197 on the 17th February, 1958 and state whether the draft master plan for flood control regarding the rivers Ravi, Beas and Sutlej in the Punjab has since been examined by the High Level Committee on Floods?

The Deputy Minister of Irrigation and Power (Shri Hathi): The draft plan is still under examination.

Shri Ram Krishan: May I know by what time this plan will be examined?

Shri Hathi: The final report of the high level flood committee is expected by the end of November. After that, it will be scrutinised by the board. Then it will be scrutinised by the State control Board. not definitely say how long it will

Sardar Iqbal Singh: May I know the total cost of this plan which is under examination?

Shri Hathi: The total cost as estimated by the Punjab Government is Rs. 823:52 lakhs.

Shri N. R. Munisamy: May I know whether any such master plan is being evolved for other States?

Shri Hathi: Yes, Sir. Some States such as Assam and Bihar have submitted such plans.

Inter-State River Waters Dispute between Madras and Kerala

Shri Shivananjappa: \*1481. - Shri P. R. Ramakrishnan: Sardar Iqbal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the dispute between Madras and Kerala